

DIVISION BENCH  
COURT - II

S-7

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/312(KB)2021  
IA(I.B.C)/745(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	SINTRA LIMITED
UNDER SECTION	IBC UNDER SEC 10

**Appearance (via video conferencing/physically)**

Mr. Anang Shandilya ] Liquidator-in-person

**ORDER**

1. Ld. Liquidator in person present.
2. Hard copy of the application is yet to be furnished.
3. List the matter on **25.04.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**